COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 167 OF 2015 & IA NO. 271 OF 2015, APPEAL NO. 159 OF 2015 & IA NO. 255 OF 2015 AND APPEAL NO. 160 OF 2015 & IA NO. 257 OF 2015

Dated: <u>23rd February, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 167 OF 2015 & IA NO. 271 OF 2015

In the matter of: M/s Responce Renewable Energy Ltd. Vs.			Appellant(s)
Bihar Electricity Regulatory Commission & Anr.		•••	Respondent(s)
APPEAL NO. 159 OF 2015 & IA NO. 255 OF 2015 In the matter of:			
Sri Avantika Contractors (I) Ltd. Vs.		•••	Appellant(s)
Bihar Electricity Regulatory Commission & Anr.			Respondent(s)
APPEAL NO. 160 OF 2015 & IA NO. 257 OF 2015 In the matter of:			
M/s Glatt Solutions Pvt. Ltd. Vs.			Appellant(s)
Bihar Electricity Regulatory Commission & Anr.			Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Ms. Anushree Baradhan Ms. Ranjitha Ramachandi Mr. Shubham Arya Mr. Pulkit Agarwal	ran	
Counsel for the Respondent(s) :	Mr. Avinash Kumar for R- Mr. R.B. Sharma for R-2	1	

<u>ORDER</u>

The learned counsel, Mr. M.G. Ramachandran, appearing for the Appellant, prays for two weeks' time to file his rejoinder submissions in Item Nos. 1 and 1(b).

Further, the learned counsel, appearing for the Appellant, submitted that, the rejoinder submission in Item No. 1(a) will be filed during the course of the day in the Registry.

Submissions made by the learned counsel, appearing for the Appellant, as stated above, are placed on record.

Accordingly, the learned counsel, appearing for the Appellant is permitted to file his rejoinder submissions in Item Nos. 1 and 1(b) within two weeks i.e. on or before <u>12.03.2018</u> and in Item No. 1(a) during the course of the day, as requested, after serving copy to the learned counsel appearing for the opposite sides.

Post this matter on <u>12.03.2018</u>, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

ss/bn